

Retirement of Ex-Governor of Reserve Bank

954. SHRI R. K. MHALGI: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) when was the Ex-Governor of Reserve Bank Shri K. R. Puri due to retire under rules;

(b) whether the Governor retired from the service earlier than the schedule; and

(c) if so, what reasons he has assigned for his earlier retirement?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) to (c). The term of Shri K. R. Puri, former Governor of the Reserve Bank of India was due to expire on 19th August, 1978. He was allowed to retire from the post of the Governor on 2nd May, 1977 at his own request. Shri Puri did not assign any reasons for his retirement.

पटना से दिल्ली के लिए प्रातः विमान-सेवा

955. डा० रामजी सिंह : क्या पर्यटन और नागर विमानन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार पटना से प्रातः विमान सेवा न होने के कारण लोगों को होने वाली कठिनाइयों से अवगत है ; और

(ख) यदि हां, तो क्या सरकार का पटना से दिल्ली के लिए कोई प्रातः विमान सेवा प्रारम्भ करने का प्रस्ताव है ?

पर्यटन और नागर विमानन मंत्री (श्री पुरुषोत्तम कौशिक) : : (क) और (ख), इंडियन एयरलाइन्स का पटना-दिल्ली सेक्टर पर प्रातःकालीन सेवा चलाने का फिलहाल कोई प्रस्ताव नहीं है क्योंकि इसके विमान बेंड़े के सभी विमान वर्तमान समयसारणी के अनुसार पूर्ण रूप से व्यस्त हैं ।

Legal Notice served on S.T.C.

965. SHRI P. K. DEO: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether any legal notice has been served on the State Trading Corporation by some foreign company for not fulfilling contractual obligation of supplying fermented ethyl alcohol steadily;

(b) if so, whether Government have made any study as to why the supply could not be maintained properly; and

(c) if so, the facts thereof?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI MOHAN DHARIA): (a) and (b). Yes, Sir.

(c) STC had entered into two contracts with a Swiss firm for supply of 8,200 metric tons of ethyl alcohol. After part supplies had been affected, shortages started appearing in the States from where Release Orders had been made by Government. While efforts to procure alcohol from elsewhere were being made, the Ministry of Chemicals and Fertilizers reviewed the production and demand for alcohol in the country for the alcohol year 1976-77 and had to revoke the export authorisation itself.

The legal notice has been suitably replied by the S.T.C.

Loan Scheme for Poor

957. SHRI P. K. DEO: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) whether Government have made any loan scheme for poor to cover more areas and to expand and streamline the differential rate of interest under which weaker sections are given bank loans at the very low interest rate of 4 per cent; and